

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/141/2016
NAME OF THE PETITIONER(S) : T.P. Saravanel & 3 others
NAME OF THE RESPONDENT(S) : M/s. Ponny Retail's Private Ltd and 2 others
UNDER SECTION : 397/398, 402, 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	D. GOPAL	Counsel for petitioner	D. Gopal
2.	K. Kathiresan	Counsel for R2	K. Kathiresan
3.	B. Sarath babu	2nd Respondent	B. Sarath babu
	Advocate for v.k. Rajan	for Respondent - 3	

ORDER

Counsel for Petitioner is present. Counsel for R2 and Counsel for R3 are present. Counsel for the Petitioner submitted that there are chances of settlement as some initiative has been taken and prayed for time to report. Put up on **22.09.2017** at **10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)